

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1739  
ANSWERED ON:07.03.2006  
BANNING OF LOTTERIES  
Ajnala Dr. Rattan Singh;Dhindsa Shri Sukhdev Singh

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Punjab Government has urged the Union Government to withdraw a Bill from Parliament regarding banning of lotteries;
- (b) if so, the details thereof ; and
- (c) the reaction of the Union Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a): Yes, Sir.

(b): The Government of Punjab has supported withdrawal of the Lotteries (Prohibition) Bill, 1999 on the ground that Punjab State is earning substantial revenue from lotteries.

(c): An all party meeting was held on 6.2.2006 to elicit their view on the Lotteries (Prohibition) bill, 1999. The representatives of the State Governments organizing lotteries were also invited to express their views. The overwhelming view in the meeting was that lotteries should not be prohibited but there should be stronger and more effective regulation of lotteries and various suggestions were made in this regard. In pursuance of decision taken at the meeting , a Committee headed by the Union Home Secretary and consisting of State Finance Secretaries as members has been set up to examine the suggestions made by the political parties and the State Governments and make suitable recommendations thereon.